

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 561
ANSWERED ON 23/07/2026

WELFARE AND SAFETY OF INDIAN DIASPORA

561 SHRI RAVI CHANDRA VADDIRAJU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indian citizens currently working or studying abroad who have registered grievances regarding labour exploitation or safety issues with Indian Embassies during the last two years;
- (b) the details of institutional support mechanisms available to help distressed Indian nationals overseas; and
- (c) whether any bilateral agreements have recently been signed to protect the rights of Indian blue-collar workers abroad?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a) to (c) Based on information available with the Indian Missions/Posts abroad, data of grievances received from Indian workers and students living abroad regarding exploitation or safety issues for the last two years are given in **Annexure-I and Annexure-II**.

The Government of India accords highest priority to the safety, security, protection and wellbeing of Indian nationals abroad. There are established channels to enable them to reach out to the Indian Embassy/Consulate in case they need any assistance. They can contact the Embassy/Consulate through walk-in, email, multilingual 24x7 emergency numbers, WhatsApp number, grievance redressal portal like MADAD/CPGRAMS/eMigrate, and social media etc.

Pravasi Bharatiya Sahayata Kendras have been set up in key locations such as New Delhi, Dubai, Riyadh, Jeddah, and Kuala Lumpur to provide guidance and counselling to the Indian nationals. Indian Embassies/Consulates regularly organize Open Houses and Consular Camps in remote areas to get feedback from Indian nationals residing in such areas and to address their grievances, if any.

There are dedicated Labour Wings in the Indian Embassies/Consulates abroad where there is a sizeable number of Indian workers. On receipt of any complaint or grievance from Indian workers, the Embassy/Consulate pro-actively takes up with the concerned Foreign Employer and, if needed, the work place of the aggrieved worker is also visited. The issues are also taken up with the local Labour Department and other concerned authority of the host country for prompt redressal.

Indian Missions/Posts also make efforts to maintain regular contact with Indian students enrolled in foreign universities in their jurisdictions, brief them on potential challenges, risks, and precautions to be taken while studying overseas, including issue of advisories from time to time. Any complaint related to misleading academic programmes or adverse experiences by the students are promptly taken up with the concerned educational institutions and, if required, with authorities of the host country for necessary action. The Missions/Posts are especially vigilant in countries affected by political instability, economic crises, and where the risks of students being misled or exploited may be higher.

The Indian Embassies/Consulates also utilize the Indian Community Welfare Fund (ICWF) to provide financial and legal assistance to Indian nationals in distress abroad on a means-tested basis. Under ICWF, the major assistance/facilitation like Boarding & Lodging, Air Passage to India, Legal Assistance, Emergency Medical Care, Transportation of Mortal Remains to India, etc., are rendered on priority basis.

Government of India also works in coordination with Foreign Governments on matters pertaining to illegal migration of Indian citizens. India has also established several bilateral mechanisms with key destination countries for safeguarding interest of Indian workers and timely redressal of their grievances. These include MoU/Agreements on Labour Mobility and Protocol on Domestic Workers, with provision for Joint Working Groups/Joint Committee Meetings to oversee implementation of the provisions of the MoU/Agreements/Protocols, as also Migration and Mobility Partnership Agreements.

Annexure – I

S.No .	Name of the Country	Name of the Mission/Post	Number of complaints received/resolved from Indian workers regarding labour exploitation or/and safety issues			
			Complaints received	Complaints resolved	Complaints received	Complaints resolved
			2024	2024	2025	2025
1	Albania	Embassy of India, Tirana	4	4	12	12
2	Algeria	Embassy of India, Algiers	7	7	3	3
3	Angola	High Commission of India, Luanda	8	8	8	8
4	Bahrain	Embassy of India, Bahrain	603	594	345	341
5	Bangladesh	High Commission of India, Dhaka	0	0	1	0
6	Belarus	Embassy of India, Minsk	0	0	1	1
7	Botswana	High Commission of India, Gaborone	0	0	1	1
8	Cambodia	Embassy of India, Phnom Penh	208	206	355	355
9	Cameroon	High Commission of India, Yaounde	75	75	0	0
10	Croatia	Embassy of India, Zagreb	3	3	1	1
11	Democratic Republic of Congo	Embassy of India, Kinshasa	50	50	33	33
12	Equatorial Guinea	Embassy of India, Malabo	1	1	3	3
13	Eswatini	High Commission of India, Mbabane	0	0	1	1
14	Ethiopia	Embassy of India, Addis Ababa	73	73	54	54
15	Fiji	High Commission of India, Suva	0	0	4	4
16	France	Consulate General of India, Marseille	0	0	1	1
17	Gabon	High Commission of India, Libreville	1	1	4	4

18	Germany	Consulate General of India, Hamburg	0	0	2	0
19	Guyana	High Commission of India, Georgetown	0	0	11	11
20	Indonesia	Embassy of India, Jakarta	0	0	1	1
21	Indonesia	Consulate General of India, Bali	0	0	3	0
22	Iran	Embassy of India, Tehran	45	45	15	12
23	Iraq	Embassy of India, Baghdad	0	0	158	158
24	Iraq	Consulate General of India, Erbil	0	0	6	6
25	Jamaica	High Commission of India, Kingston	1	1	1	1
26	Kuwait	Embassy of India, Kuwait	3728	2055	4081	2608
27	Kyrgyzstan	Embassy of India, Bishkek	90	90	105	105
28	Lao PDR	Embassy of India, Vientiane	590	560	1477	1487
29	Latvia	Embassy of India, Riga	0	0	6	0
30	Liberia	Embassy of India, Monrovia	3	3	5	5
31	Malawi	High Commission of India, Lilongwe	0	0	1	1
32	Malaysia	High Commission of India, Kuala Lumpur	2794	2794	2532	2532
33	Maldives	High Commission of India, Male	1190	1190	913	913
34	Mauritania	Embassy of India, Nouakchott	0	0	1	1
35	Mauritius	High Commission of India, Port Louis	5	5	2	2
36	Mozambique	High Commission of India, Maputo	1	1	2	2
37	Nigeria	Assistant High Commission of India, Lagos	1	1	1	1
38	Oman	Embassy of India, Muscat	3114	3035	2345	2241
39	Qatar	Embassy of India, Doha	179	0	186	0
40	Republic of Guinea	Embassy of India Conakry	0	0	19	19

41	Romania	Embassy of India, Bucharest	5	5	10	10
42	Russia	Embassy of India, Moscow	48	48	69	69
43	Russia	Consulate General of India, St. Petersburg	1	1	5	5
44	Saudi Arabia	Embassy of India, Riyadh	2223	1999	2198	1660
45	Saudi Arabia	Consulate General of India, Jeddah	630	615	679	665
46	Senegal	Embassy of India, Dakar	1	1	10	10
47	Serbia	Embassy of India, Belgrade	12	12	34	34
48	Seychelles	High Commission of India, Victoria, Mahe	42	42	46	46
49	Sierra Leone	Embassy of India, Freetown	18	18	27	27
50	Singapore	High Commission of India, Singapore	8	8	20	20
51	Slovakia	Embassy of India, Bratislava	10	10	28	28
52	Slovenia	Embassy of India, Ljubljana	3	3	1	1
53	South Sudan	Embassy of India, Juba	3	2	3	2
54	Sri Lanka	Assistant High Commission of India, Kandy	0	0	2	2
55	Tanzania	High Commission of India, Dar-e-Salaam	3	3	4	4
56	Tanzania	Consulate General of India, Zanzibar	1	1	0	0
57	Thailand	Embassy of India, Bangkok	7	7	0	0
58	Tunisia	Embassy of India, Tunis	1	1	48	48
59	UAE	Embassy of India, Abu Dhabi	387	387	411	411
60	UAE	Consulate General of India, Dubai	3030	2891	3727	3309
61	Uganda	High Commission of India, Kampala	7	6	3	2
62	United	Consulate General of India,	0	0	1	1

	Kingdom	Edinurgh				
63	United Kingdom	Consulate General of India, Belfast	0	0	1	1
64	USA	Consulate General of India, Atlanta	0	0	1	0
65	Uzbekistan	Embassy of India, Tashkent	2000	2000	1500	1500
66	Vietnam	Consulate General of India, Ho Chi Minh City	0	0	0	3
67	Zambia	High Commission of India, Lusaka	12	11	9	8
68	Cambodia	Embassy of India, Phnom Penh	208	206	355	355

Annexure - II

Sl. No.	Name of the Country	Name of the Mission/Post	Number of complaints received/resolved from Indian students regarding exploitation or/and safety issues			
			Complaints received	Complaints resolved	Complaints received	Complaints resolved
			2024	2024	2025	2025
1	Australia	Consulate General of India, Melbourne	0	0	1	1
2	Germany	Consulate General of India, Munich	2	2	1	1
3	Kyrgyzstan	Embassy of India, Bishkek	5	5	14	14
4	Latvia	Embassy of India, Riga	0	0	5	5
5	Nepal	Consulate General of India, Birgunj	7	7	0	0
6	Russia	Embassy of India, Moscow	2	2	7	7
7	Russia	Consulate General of India, St. Petersburg	2	2	5	5
8	Singapore	High Commission of India, Singapore	36	36	49	49
9	South Africa	Consulate General of India Cape Town	0	0	5	5
10	Tanzania	Consulate General of India, Zanzibar	0	0	2	2
11	USA	Consulate General of India, Atlanta	4	4	2	2
12	USA	Consulate General of India, Houston	2	2	1	0
13	USA	Consulate General of India, Seattle	0	0	1	1
